



\$~124 to 147

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6420/2024 and CM APPL. 26658/2024

AL FATIMA EDUCATIONAL SOCIETY Petitioner Through: Mr. Animesh Kumar, Advocate

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION Respondent Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6742/2024, CM APPL. 28119/2024 and CM APPL. 28120/2024

DHARIKSHAN SHANTI MEERA SIDHNATH DEGREE MAHAVIDHAYALAYA Petitioner Through: Mr. Mayank Manish and Mr. Ravi Kant, Advs.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION

..... Respondent Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6778/2024 and CM APPL. 28255/2024

SATYANARAYAN SINGH MAHAVIDYALAYA & ANR. Petitioners Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

W.P.(C) 6420/2024 & cont. matters

Page 1 of 10

This is a digitally signed order.





versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6817/2024 and CM APPL. 28416/2024

HARYANA SELF FINANCED

PRIVATE COLLEGES ASSOCIATION Petitioner Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR

TEACHER EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6821/2024 and CM APPL. 28477/2024

KAMAYANI MAHAVIDYALAYA & ANR..... Petitioners Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

W.P.(C) 6420/2024 & cont. matters





+ W.P.(C) 6835/2024 and CM APPL. 28505/2024

SH. PARSHU RAM COLLEGE & ANR. Petitioners Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6837/2024 and CM APPL. 28508/2024

SHREE VINAYAK COLLEGE & ANR. Petitioners Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6870/2024, CM APPL. 28678/2024 and CM APPL. 28679/2024

MEHTA EDUCATIONAL SOCIETY & ANR. Petitioners Through: Mr. Animesh Kumar, Mr. Nishant Kumar, Mr. Sumit Kumar, Ms. Aprajita and Mr. Ayush Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION

..... Respondents

W.P.(C) 6420/2024 & cont. matters

Page 3 of 10

This is a digitally signed order.





Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6909/2024 and CM APPL. 28747/2024

KKC COLLEGE & ANR. Petitioners Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6916/2024, CM APPL. 28771/2024 and CM APPL. 28772/2024

MAHABODHI MAHAVIDYALAYA Petitioner Through: Mr. Animesh Kumar, Mr. Nishant Kumar, Mr. Sumit Kumar, Ms. Aprajita and Mr. Ayush Kumar, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION Respondent Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6955/2024 and CM APPL. 28984/2024

KPS COLLEGE & ANR.

..... Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti





Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6957/2024 and CM APPL. 28989/2024

MRBD COLLEGE OF EDUCATION & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6960/2024 and CM APPL. 28995/2024

ADARSH BED COLLEGE & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondent Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

W.P.(C) 6420/2024 & cont. matters

Page 5 of 10

This is a digitally signed order.





+ W.P.(C) 6974/2024 and CM APPL. 29054/2024

BR COLLEGE SHAHPURA, JAIPUR Petitioner

Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6975/2024 and CM APPL. 29055/2024

SWAMI VIVEKANANDA MAHAVIDYALAYA.... Petitioner Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6988/2024 and CM APPL. 29078/2024

MAHARANA PRATAP COLLEGE & ANR. Petitioner Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondent

W.P.(C) 6420/2024 & cont. matters

Page 6 of 10

This is a digitally signed order.





Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6998/2024 and CM APPL. 29110/2024

GARIB NAWAZ COLLEGE BASNI NAGAUR Petitioner Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7004/2024 and CM APPL. 29176/2024

SHRI DAU BABA TT COLLEGE & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7022/2024 and CM APPL. 29237/2024 MANKAR INSTITUTE OF EDUCATION AND RESEARCH Petitioner

Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan

W.P.(C) 6420/2024 & cont. matters

Page 7 of 10

This is a digitally signed order.





Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION THROUGH ITS REGISTRAR CUM MEMBER SECRETARY & ANR. Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7025/2024 and CM APPL.29239/2024

SHRI REWA GURJAR BAL NIKETAN COLLEGE

..... Petitioner Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION THROUGH ITS REGISTRAR CUM MEMBER SECRETARY & ANR. Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7029/2024 and CM APPL.29247/2024

ST. PAULS COLLEGE OF SCIENCE AND MANAGEMENT Petitioner Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION THROUGH ITS REGISTRAR CUM MEMBER SECRETARY

W.P.(C) 6420/2024 & cont. matters

Page 8 of 10

This is a digitally signed order.





& ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7031/2024 and CM APPL.29255/2024

JMS PROFESSIONAL COLLEGE Petitioner Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR. Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7049/2024 and CM APPL.29387/2024

SHRI KRISHNA COLLEGE OF EDUCATION Petitioner Through: Mr. Mayank Manish and Mr. Ravi Kant, Advs.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7063/2024 and CM APPL. 29449/2024

MAHADEV MAHAVIDYALAYA Petitioner Through: Mr. Mayank Manish and Mr. Ravi Kant, Advocates

W.P.(C) 6420/2024 & cont. matters

This is a digitally signed order.





versus

NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR Respondents Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

CORAM: HON'BLE MR. JUSTICE C.HARI SHANKAR

<u>ORDER</u> 20.05.2024

1. It is 5 pm. Owing to paucity of time, it is not possible to take up these matters now.

2. Re-notify on 21 May 2024.

%

C. HARI SHANKAR, J.

MAY 20, 2024 *yg*

Click here to check corrigendum, if any

W.P.(C) 6420/2024 & cont. matters

Page 10 of 10